

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 750/9/HDB/2019
NAME OF THE COMPANY	NSL Mining Resources India Pvt Ltd
NAME OF THE PETITIONER(S)	Essar Constructions India Ltd
NAME OF THE RESPONDENT(S)	NSL Mining Resources India Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh, Prasad. M	Adv	800585687	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PVPR Kameshwara Rao	Advocate	9989900669	

ORDER

Counsels representing both sides are present. Counsel for the Respondent filed counter and copy of the same is furnished to the other side. For filing rejoinder, time is enlarged. Put up the matter on 21.02.2020.

MEMBER TECHNICAL

AS

MEMBER JUDICIAL